

the Assembly constituency in Jammu and Kashmir cannot be disallowed to vote for the parliamentary constituency. Formerly there was no election to Parliament. Now we are going to have election there for the Parliament, and when there is election for Parliament a voter for the Assembly constituency cannot be disallowed to vote for the parliamentary constituency under the present Constitution of India which is applicable to that parliamentary constituency . . .

Mr. Speaker: Order, order. Hon. Members are forgetting that there is a Constitution also for Jammu and Kashmir and a Representation of Peoples Act.

Shri Kashi Ram Gupta: Our Constitution over-rides that.

Mr. Speaker: Order, order. There is no point of order.

Shri Hem Barua: Our Constitution has been successfully violated by the Law Minister.

Integrated Tourism Development Programme

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- *336. **Shri H. C. Linga Reddy:**
Shri P. R. Chakraverti:
Shri Sidheshwar Prasad:
Shri Rishang Keishing:
Dr. Ram Manohar Lohia:
Shri Kishen Pattnayak:
Shri Ram Sewak Yadav:
Shri Madhu Limaye:

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to refer to the reply given to Starred Question No. 1459 on the 3rd May, 1966 and state:

(a) the further progress made in the matter of formulation of the Integrated Tourists Development Programme;

(b) whether the States have sent their final proposals in the matter; and

(c) the estimated cost of the schemes with the total outlay?

The Deputy Minister in the Ministry of Transport and Aviation (Shrimati Jahanara Jaipal Singh): (a) The details of the schemes for integrated development of tourist centres/areas are still being worked out.

(b) Some of the State Governments have sent in their proposals while those from other States are still awaited.

(c) the estimated cost of the schemes will depend upon the final size and scope of the various components of each scheme and can be calculated only when the programme as a whole is finalised.

Shri H. C. Linga Reddy: The hon. Deputy Minister was pleased to say that some of the States have sent in their schemes. May I know whether the Government of Mysore has sent in any schemes under this integrated development programme; if so, the names of the schemes and the cost thereof?

Shrimati Jahanara Jaipal Singh: The State of Mysore has already sent in the schemes and these are being examined now.

Shri H. C. Linga Reddy: Is it true that foreign exchange earnings in the Third Plan have decreased and this programme is intended to boost up the foreign exchange earnings?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): The new schemes are being worked out and the State Governments are sending their recommendations. Depending on availability of funds here we shall take up a selected few in India and develop them so that we can attract some foreign tourists.

Mr. Speaker: The Question Hour is over.

Shri Hem Barua: Sir, I want a clarification from you. Could you contest a seat for the Lok Sabha from Jammu and Kashmir?

Mr. Speaker: No, I cannot.

Shri Hem Barua: Why?

Mr. Speaker: There is a Short Notice Question. Shri Mohan Swarup. He is absent. We will now take up the Calling Attention Notice.

WRITTEN ANSWERS TO
QUESTIONS

Shortage of Vegetable Ghee in Delhi

- *337. **Shrimati Savitri Nigam:**
Shri Sidheshwar Prasad:
Shri Yashpal Singh:
Shri Basumatari: . .
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri Subodh Hansda:
Shri Brij Raj Singh:
Shri Onkar Lal Berwa:
Shri Hukam Chand
Kachhavaia:
Shri Bade:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the result of an inquiry into the shortage of vegetable ghee in Delhi; and

(b) the action taken thereon?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) The enquiry revealed that while Delhi received normal supply of vanaspati the shortage was caused partly by heavier movement to places outside Delhi and partly by increased demand during April-May, 1966 due to the marriage season.

(b) The following steps have been taken:—

(1) Movement of vanaspati outside Delhi by persons other than producers has been banned with effect from 31-5-66.

(2) Wholesale and retail trade in vanaspati in Delhi has been brought

under statutory control with effect from 6-6-66. Under this, the dealers are required to obtain a licence for the purpose from the Delhi Administration, maintain stocks and sales registers and display stocks and prices of vanaspati at the start of each day. They are also prohibited from charging prices in excess of those fixed by the Government or by the manufacturers (as the case may be) for the appropriate stage of sale.

मण्डी में कम अनाज आना

*338. श्री विश्वनाथ पाण्डेय : क्या खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मण्डी में प्रमुख अनाजों की आवक कम हो गई है ; और

(ख) यदि हां, तो मूल्यों पर इसका क्या प्रभाव पड़ा है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य-मंत्री (श्री गंगुविन्द मेनन) : (क) जी, हां । चालू सीजन में महत्वपूर्ण खाद्यान्नों की मंडियों में आमद गत सीजन की अपेक्षा कम हुई ।

(ख) भावों में बढ़ोतरी का एक अंश-दायी कारण मंडियों में कम आमद का होना रहा है । चावल के थोक भावों का अखिल भारतीय सूचांक अक्टूबर, 1965 के 141 से बढ़कर जून, 1966 में 167 और गेहूँ का अप्रैल, 1966 के 135 से बढ़कर जून, 1966 में 142 तक पहुँच गया । चालू सीजन में मोटे अनाजों के सूचकांकों में भी बढ़ोतरी का रुख आया ।

River Steam Navigation Company

*339. **Shri R. Barua:** Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether the River Steam Navigation establishment in Assam is in a